

(b) if so, the number of such retired employees who are retaining Government accommodation, under unauthorised occupation at present; and

(c) the steps being taken to get the accommodation vacated?

**b37 THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) :** (a) Yes, Sir.

(b) 870.

(c) Proceedings have been initiated under the Public Premises (Eviction of Unauthorised Occupants) Act, 1971 in the Court of the Estate Officers for eviction of unauthorised occupants.

#### Allotment of quarters to C P W.D staff

**3680. SHRI SODE RAMAIAH :** Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Parliament Works Division No. 1, Central Public Works Department is carrying out the civil maintenance of houses allotted to the Members of Parliament;

(b) if so, whether certain essential categories of staff, such as Plumber, Sewerman, Chowkidar are employed under this Division;

(c) whether there are a few essential staff quarters under this Division;

(d) if so, whether these essential staff in each sub-Division have been provided with staff quarters; and

(e) if not, the reasons therefor and the steps being taken to provide them with staff quarters?

**THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) :** (a) Yes.

(b) Yes.

(c) Yes.

(d) Some of the essential staff have been provided with Government quarters.

(e) Construction of a Service Centre and 10 Nos. of essential staff quarters at North Avenue has been sanctioned and the work is expected to start in the near future.

#### Geological Investigations

**3681. SHRIMATI GEETA MUKHERJEE :** Will the Minister of STEEL AND MINES be pleased to state:

(a) the number of Geological investigations carried out during the field season 1984-85;

(b) the number of geological reports covering investigations carried out during the field season 1984-85, which were prepared and finalised;

(c) the new mineral deposits found during 1984-85 and the estimated quantity of the deposits;

(d) whether any of the deposits are economically viable; and

(e) the total expenditure incurred on geological investigations during the financial year 1985-86?

**THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRIMATI RAM DULARI SINHA) :** (a) to (e) Information is being collected and will be laid on the Table of the House.

**Villages connected with all weather roads**  
**3682. CH. RAM PARKASH :** Will the Minister of AGRICULTURE be pleased to state :

(a) the number of villages not yet connected with all weather roads, State-wise;

(b) the target fixed to connect the villages during the Seventh Five Year Plan; and

(c) the target fixed for the year 1987-88.

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV) : (a) to (c) Development of

rural roads forms part of the Minimum Needs Programme (MNP) in the State sector and outlays for this programme are provided in the plans of the States/UTs. Under the MNP, all villages with population over 1500 and 50% of the villages with population between 1000 and 1500 are to be connected by 1990. State-wise data on number of villages to be covered under MNP (road component) which have not yet been connected by all weather roads as on 1.4.1986, targets for the Seventh Five Year Plan and for the year 1987-88 are given in Statement I and II below for both categories of villages separately.

#### Statement-I

Minimum Needs Programme (Rural Roads)—Villages with population 1500 and above linked with roads.

Sl. No.	State/UTs.	No. of villages yet to be connected (as on 1.4.1986)	Targets	
			VII Plan	1987-88
1	2	3	4	5
1.	Andhra Pradesh	3226	3291	44
2.	Arunachal Pradesh	18	18	—
3.	Assam	280	310	65
4.	Bihar	2144	2421	450
5.	Gujarat	117	195	42
6.	Haryana	3	3	—
7.	Himachal Pradesh	13	15	1
8.	Jammu & Kashmir	45	49	3
9.	Karnataka	731	773	50
10.	Kerala	—	—	—
11.	Madhya Pradesh	560	660	100
12.	Maharashtra	759	1081	150
13.	Manipur	28	34	8
14.	Meghalaya	—	—	—
15.	Mizoram	29	29	1

I	2	3	4	5
16.	Nagaland	3	3	N.A.
17.	Orissa	3271	3302	40
18.	Punjab	—	—	—
19.	Rajasthan	729	1037	100
20.	Sikkim	3	4	N.A.
21.	Tamil Nadu	1014	1264	350
22.	Tripura	—	—	—
23.	Uttar Pradesh	2511	3168	633
24.	West Bengal	2266	2296	146
25.	A & N Islands	—	—	—
26.	Chandigarh	—	—	—
27.	Dadra & Nagar Haveli	—	—	—
28.	Delhi	—	—	—
29.	Goa, Daman and Diu	—	1	—
30.	Lakshadweep	—	—	—
31.	Pondicherry	3	6	—
Total		17733	19962	2183

## Statement II

Minimum Needs Programme (Rural Roads)—Villages with Population 1000—  
1500 linked with roads

Sl. No.	States/UTs.	No. of villages yet to be connected with all weather roads (as on 1.4.1986)	Targets	
			VII Plan	1987-88
1	2	3	4	5
1.	Andhra Pradesh	3017	984	5
2.	Arunachal Pradesh	31	16	—
3.	Assam	19	—	6
4.	Bihar	3128	269	55

1	2	3	4	5
5.	Gujarat	367	—	100
6.	Haryana	5	—	—
7.	Himachal Pradesh	47	—	2
8.	Jammu & Kashmir	37	—	4
9.	Karnataka	1624	159	30
10.	Kerala	—	—	—
11.	Madhya Pradesh	2089	—	75
12.	Maharashtra	1539	—	—
13.	Manipur	134	35	44
14.	Meghalaya	—	—	—
15.	Mizoram	22	7	2
16.	Nagaland	5	—	N.A.
17.	Orissa	2408	1128	40
18.	Punjab	—	—	—
19.	Rajasthan	979	82	40
20.	Sikkim	7	—	—
21.	Tamil Nadu	1582	373	75
22.	Tripura	31	—	10
23.	Uttar Pradesh	5788	805	400
24.	West Bengal	2558	—	90
25.	A & N Islands	—	—	—
26.	Chandigarh	—	—	—
27.	Dadra & Nagar Haveli	3	—	2
28.	Delhi	—	—	—
29.	Goa, Daman and Diu	—	—	—
30.	Lakshadweep	—	—	—
31.	Pondicherry	1	23	—
Total		25421	3858	980